

IN THE COURT OF THE JUDICIAL MAGISTRATE, VADIPATTI

Present: Tmt. T. Sindhumathi M.L.,

Judicial Magistrate, Vadipatti

Dated this the 12th day of August 2020

Cr.No.1479/2020

Cr.M.P.No.1405/2020

Manikkam (44/20) S/o.Aandi

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Petitioner/Accused

/Vs/

State through the Inspector of Police,
Vadipatti P.S.

Cr.No. 1479/2020

U/s. 361,366 IPC

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Respondent/Complainant

Accused Remanded on 31.07.2020

This Bail petition U/s. 437 Cr.P.C filed by Tr.S.Alagesan, Advocate for the Petitioners/Accused and of A.P.P. for the State side, this court passed the following.

ORDER

Heard. Since offence is triable by Hon'ble Court of Sessions. Hence petition is dismissed.

Pronounced by me the 12th day of August 2020.

/Sd/ T. Sindhumathi
Judicial Magistrate
Vadipatti.